

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 440(ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. R.K. Gupta and Ms. Swaralipi Deb Roy, Advocates		
	For the Respondent:	Ms. Ridhima Gulati and Mr. Karan Malhotra, Advocates		

ORDER

Ld. Counsels for parties confirm that an order has been passed by the Hon'ble NCLAT in the proceedings pending before it.

Let the order be placed on record.

To come up on 18th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**